

REGISTERED

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Commercial Complex(BDA)
Indira Nagar
Bangalore - 560 038

Dated : 7/6/87

Review Application No. 17/87 /~~XXX~~)

~~XXXXXX~~ In A. No. 556/86(F) /

Applicant

Anagur Bhaskar

To

1. Sh Anagur Bhaskar,
Assistant Station Master,
Mangalore Railway Station,
Mangalore - 575 001
Dakshina Kannada District.
2. Sh BV Gangi Reddy, Advocate,
C/O Sh K. Subba Rao, Advocate,
128, Cubbonpet Main Road,
Bangalore-560 002.

(X)

6/6/87

(X)

6/6/87

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH IN
REVIEW APPLICATION NO. 17/87 (IN A. NO 556/86(F))

Please find enclosed herewith the copy of the Order/Interim Order
passed by this Tribunal in the above said Application on 6-3-1987.

Encl : As above

Pls enc cl of OJ
Pls enc cl of OJ
Pls enc cl of OJ

B. V. Venkateshwar
Dy Registrar
SECTION OFFICER
(JUDICIAL)

**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

Review Application No 17 of 1987

ORDER SHEET

Applicant

Anagur Bhaskar

Advocate for Applicant

B. V. Ganga Reddy

Respondent

G. M. S. Ryas, Madras

Advocate for Respondent

Orders of Tribunal

Order

Sri B. V. Ganga Reddy,
I.C. for the applicant
Prays for permission
to withdraw the application.
Permission sought
for it is granted.
Application is rejected
and withdrawn.

Ms. J. M. Reddy

6/3/1987

Ch. S. R.
6-3-87

- TRUE COPY -

B. V. Venkatesh Reddy
DEPUTY REGISTRAR
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE



CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REGISTERED

Commercial Complex(BDA)
Indira Nagar,
BANGALORE- 560 038.

Dated

6.MAY 1987

I.A.1 on Review

Application No. 17/87 /~~88~~xx)

WP No. _____

Applicant

Anagur Bhaskar

Vs

GM, Southern Railway & Anr.

To

1. Sri Anagur Bhaskar,
Assistant Station Master,
Mangalore Railway Station,
Mangalore-575001.
Dakshina Kannada District.
2. Sri B.V.Ganga Reddy, Advocate,
C/o Sri K.Subba Rao, Advocate,
128, Subbonpet Main Road,
Bangalore-560002.

Jan 25/87
SUBJECT: Sending copies of Order passed by the Bench in I.A-1 in
Review Application No. 17/87

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Please find enclosed herewith the copy of the Order/

Interim Order passed by this Tribunal in the above said Application / Review
No. 17/87 on 1.5.1987.

H. S. (H.S.)
SECTION OFFICER
(JUDICIAL)

Encl: as above.

Order Sheet (contd)

Date	Office Notes	Orders of Tribunal
		<p>ng</p> <p>KSP/LHAR <u>Order</u></p> <p>In this application, the applicant has moved this Tribunal to recall our order dated 6-3-1987, & restore the review application No.17 of 1987 and deal with the same on merits.</p> <p>We have perused the application and the affidavit filed in support of the application. We are satisfied that the facts and circumstances justify recall of our order dated 6-3-1987. We therefore allow this application and recall the order dated 6-3-1987 and restore the review application to its original file.</p> <p>After restoring the review application, we have heard Shri M.S. Anandaramu, learned counsel for the applicant, on the admission or otherwise of the application.</p> <p>On a detailed examination of the questions that arose for determination, we have found that the original application made by the applicant for a direction to promote him was ill-conceived and there were no grounds whatsoever to allow his application. Everyone of the grounds now stated in the review application and highlighted by Shri Anandaramu do not disclose any ^{any} your order. We see no merit in the</p> <p>error / error</p>



Date	Office Notes	Orders of Tribunal
		<p style="text-align: center;">RECORDED</p> <p style="text-align: center;">(b)(iii) 15000 10/10/87</p> <p>application and dismiss the same without notice to the respondents.</p> <p><i>K.S. Puttaswamy</i> <i>OK</i> <i>SL</i> <i>15000</i> (K.S.PUTTASWAMY) (L.H.A.REGO) VICE CHAIRMAN MEMBER(A) 1.5.87 1.5.87</p> <p><i>Briceley</i></p> <p><i>Shree</i> SECTION OFFICER 61 CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH BANGALORE</p>